CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. No. 172/2017 in O.A. No.4027/2013

New Delhi, this the 12th day of February, 2018

Hon'ble Mr. Raj Vir Sharma, Member (J) Hon'ble Ms. Nita Chowdhury, Member (A)

- Ms. Mausam,
 D/o Sh. Basanti Lal Meena,
 R/o RZG 595, Rajnagar IInd,
 Palam Colony, New Delhi-45.
- 2. Ms. Reshma Kchhap,
 D/o Sh. Fabianus Kachhap,
 R/o 21/45, Munshi Ram Colony,
 Near Main Road Mukharjee Nagar,
 New Delhi-110009.
- 3. Ms. Sunita, D/o Sh. Dwarika Mahtao, R/o 23-A, Lakshmi Vihar, Prem Nagar III, P.O. Sultanpuri, Delhi-86.

...Applicants

(By Advocate: Sh. Naresh Kaushik)

Versus

- Deepak Mohan Spolia, Chief Secretary, Govt. of NCT, Players Building, IP Extension, Delhi.
- 2. Sh. V.K.Singh,
 Secretary,
 Delhi Subordinate Services Selection Board,
 FC-18, Institutional Area, Karkardooma,
 (Near Railway Reservation Centre),
 Delhi-110092.

 Puneet Kumar Goel, Commissioner, South Municipal Corporation of Delhi, South Zone, Civil Centre, 4th floor, Minto Road, ITO, New Delhi.

...Respondents

(By Advocate: Sh. K.M. Singh

Sh. Yudhishter Sharma)

ORDER (ORAL)

By Hon'ble Mr. Raj Vir Sharma, Member (J)

During the course of hearing, learned counsel for SDMC Shri Yudhishter Sharma, submits that separate offers of appointment have been given in respect of two applicants and the dossier of one applicant has already been sent by the SDMC to the North DMC.

2. In the circumstances, in view of the substantial compliance of the orders of this Tribunal, nothing survives in the CP and the same is, accordingly, closed. Notices are discharge.

(Nita Chowdhury) Member (A) (Raj Vir Sharma) Member (J)

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